

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 383/UHC/Admin.A/2024

Dated: September 23rd, 2024

Keeping in view the pendency of the High Court and work profile of the Sections of the Court, Hon'ble the Chief Justice, in exercise of the powers conferred by Article 229 of the Constitution of India and all other powers enabling in that behalf, is hereby pleased to restructure the presently working Sections of the High Court and notify following 50 Sections for the Establishment of High Court of Uttarakhand, Nainital:

Sr. No.	Name of the Section
1.	Admin.A-1 Section
2.	Admin A-2 Section
3.	Admin.A-3 Section
4.	Admin.A-4 Section
5.	Admin.A-5 Section
6.	Admin.B-1 Section
7.	Admin.B-2 Section
8.	Admin.B-3 Section
9.	Admin.B-4 Section
10.	Account-1 Section
11.	Account-2 Section
12.	Account-3 Section
13.	Account-4 Section
14.	Cash Section
15.	Inspection Section
16.	Management-1 Section
17.	Management-2 Section
18.	Dispatch Section
19.	Vigilance Section
20.	Protocol Section
21.	S.C.M.S.C. Section (State Court Management System Committee)
22.	Mini Secretariat Section
23.	Stationery Section
24.	R.T.I. Section (o/o SPIO)
25.	Library Section
26.	Listing Section
27.	Institution-1 Section
28.	Institution-2 Section
29.	Defects Removal Section
30.	Criminal-1 Section
31.	Criminal-2 Section
32.	Criminal-3 Section
33.	Service-1 Section

34.	Service-2 Section
35.	Appeal-1 Section
36.	Appeal-2 Section
37.	M.S.-1 Section
38.	M.S.-2 Section
39.	Copying-1 Section
40.	Copying-2 Section
41.	P.I.L. Section
42.	Contempt Section
43.	Misc. Bench-1 Section
44.	Misc. Bench-2 Section
45.	Supreme Court Appeal Section
46.	Record Room & Digitization Section
47.	Judgment Typing Section
48.	Translation Section
49.	Paper Book & L.C.R. Section
50.	e-Sewa Kendra

By Order of Hon'ble the Chief Justice,

Sd/-
(Kahkasha Khan)
Registrar General

No. 5289 /I-a-6/Admin.A/2021

Dated: September 23rd, 2024

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with request to place the same for kind perusal of Her Lordship.
2. P.S./ P.A. to Hon'ble Judges with request to place the same for kind perusal of Hon'ble Judges.
3. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Secretary (Personnel), Government of Uttarakhand, Dehradun.
5. All the Registrars of the Court.
6. Secretary, H.C.L.S.C. of the Court.
7. O.S.D./C.P.C. of the Court.
8. Registrar (High Court Cadre) of the Court.
9. P.S. to Registrar General.
10. All the Joint Registrars of the Court.
11. All the Deputy Registrars of the Court.
12. Deputy Registrar (I.T.) of the Court with the request to upload the same on the Official website of High Court of Uttarakhand, Nainital.
13. Chief Finance Officer of the Court.
14. Superintendent of Police, Vigilance Cell of the Court.
15. Joint P.P.S./Head Private Secretary/Head Bench Secretary of the Court.
16. Librarian/Chief Protocol Officer of the Court.
17. All the Assistant Registrars/Section Officers of the Court.
18. Joint Director, Printing & Stationery, Government Press, Roorkee, District Hardwar for publication of the Notification in the next Gazette of the Uttarakhand.
19. Management Officer/Protocol Officer/Public Relations Officer of the Court.
20. Guard file.

By order,

Joint Registrar